

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	A.No. 6 of 2017 & IA No. 14 of 2017 (IA 14/17- for stay)	Punjab State Power Corporation Ltd. v. Punjab State Electricity Regulatory Commission & Anr.	3922 of 2016 dated 30/11/2016	6/1/2017		23/01/2017
2.	A.No. 7 of 2017	Damodar Valley Corporation v. West Bengal State Electricity Distribution Co. Ltd. & Ors.	4112 of 2016 dated 15/12/2016	6/1/2017		23/01/2017
3	A.No. 8 of 2017	Damodar Valley Corporation v. West Bengal State Electricity Distribution Co. Ltd. & Ors.	4113 of 2016 dated 15/12/2016	6/1/2017		24/01/2017
4.	A.No. 9 of 2017	Jayant Deo v. Maharashtra Electricity Regulatory Commission & Anr.	4131 of 2016 dated 16/12/2016	10/1/2017		24/01/2017
5.	IA 20 of 2017 in DFR No. 4041 of 2016 (IA 20/17 – for condonation of delay in filing the appeal)	NHPC v. PGCIL & Ors.	4041 of 2016 dated 9/12/2016	10/1/2017		31/01/2017
6	A.No. 10 of 2017	Damodar Valley Corporation v. West Bengal State Electricity Distribution Co. Ltd. & Ors.	4110 of 2016 dated 15/12/2016	10/1/2017		25/01/2017
7	A.No. 11 of 2017	Damodar Valley Corporation v. West Bengal State Electricity Distribution Co. Ltd. & Ors.	4111 of 2016 dated 15/12/2016	10/1/2017		25/01/2017
8	IA No. 23 of 2017 in DFR No. 3972 of 2016 in Appeal No. 185 of 2014 (IA 23/17-for condonation of delay in filing the Review Petition)	Rajasthan Rajya Vidyut Utpadan Nigam Limited v. Jaipur Vidyut Vitran Nigam Limited & Ors.	3972 of 2016 dated 5/12/2016	10/1/2017		24/01/2017 (Bench-II)
9.	IA No. 22 of 2017 & IA No. 21 of 2017 in DFR No. 3623 of 2016 (IA 22/17 – for condonation of delay in refiling the appeal & IA 21/17 – for condonation of delay in filing the appeal)	Maharashtra State Electricity Distribution Co.Ltd. v. Maharashtra Electricity Regulatory Commission & Anr.	3623 of 2016 dated 4/11/2016	10/1/2017		30/01/2017

10.	A.No. 12 of 2017 & IA No. 25 of 2017 (IA 25/17-For exemption from filing certified copy of impugned order)	Reliance Infrastructure Limited v. Maharashtra Electricity Regulatory Commission & Ors.	3975 of 2016 dated 5/1/2017	10/1/2017		30/01/2017
11.	IA 31 of 2017 in A. No. 271 of 2013 (IA 31/17- for Direction)	Tata Power Delhi Distribution Ltd. v. Delhi Electricity Regulatory Commission & Ors.	31 of 2017 dated 3/1/2017	13/1/2017		24/01/2017 (Bench-II)

By Order
Sd/-
Dy. Registrar

Dated: 17/01/2017.